

(b) Approximate FOB value of imported ordinary track sleepers of naturally durable species is Rs. 1.25 crores.

(c)	Approximate Quantity	App. average Price
Australia	14.5 lakh cft	Rs. 7.2/cft.
Burma	3.7 lakh cft.	Rs. 7.8/cft.

(d) Foreign exchange element in F.O.B value.

Australia	Rs. One crore.
Burma	Nil
Freight involved.	

	Australia	Burma
Foreign exchange in Rupees.	9 lakhs 15 5 lakhs	Nil 3 5 lakhs

(e) As the figures are not kept by calendar years, the information is not readily available. Approximately 24 lakhs of ordinary track wooden sleepers were procured from within the country during 1958-59. The current prices of these sleepers (both naturally durable and treatable species) varies from Rs 4.75 to Rs 10.56 per cft.

#### Reorganisation of Transport Administration in States

3603. { Shri Ram Krishan Gupta:  
Shri Bhakt Darshan:  
Shri T B Vittal Rao:  
Shri Siddananjappa:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 89 on the 11th February, 1959 and state:

(a) whether the ad hoc committee set up to advise on the reorganisation of transport administration in the States has since submitted its report;

(b) if so, whether a copy of the report or a statement showing its main recommendations would be laid on the Table; and

(c) the action taken on the recommendations of the Committee?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) A copy of the report of the Committee was laid on the Table of the Lok Sabha on 16th April, 1959.

(c) The recommendations of the Committee are under consideration

#### Loan to Delhi Municipal Corporation

3604 { Shri Ram Krishan Gupta:  
Shri D C Sharma:  
Shri Sarju Pandey:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No 156 on the 21st November, 1958 and state.

(a) the nature of steps taken for providing additional loan to the Delhi Municipal Corporation for the new barrage at the Wazirabad Pumping Station, and

(b) the total amount provided?

The Minister of Health (Shri Karmarkar): (a) and (b) The Delhi Municipal Corporation who were asked to examine whether the additional estimated expenditure on the construction of the barrage could be met from the allocation of Rs 708.54 lakhs made for the Second Five Year Plan period have now informed that it would not be possible to do so and additional funds to the extent of Rs 86.83 lakhs will be required. Further necessary action will now be taken in consultation with the Planning Commission and Ministry of Finance

#### Publicity by I A C

3605 Shri Rameshwar Tantia: Will the Minister of Transport and Communications be pleased to state:

(a) whether the I A C is self-sufficient in its publicity work;

(b) if not, whether private agencies are engaged, and

(c) if so, how much money was paid to them during the last one year?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b).